

LOK SABHA
UNSTARRED QUESTION NO.764
TO BE ANSWERED ON 23.07.2021

NUTRITIONAL STATUS OF WOMEN

764 SHRI NATARAJAN P.R.:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the names of Central Government schemes available to improve nutritional status of pregnant women and lactating mothers;
- (b) the eligibility criteria and salient features of benefits provided under the scheme;
- (c) the details of budget provision made/released/utilized during each year of the last four years including the current year, State and year-wise; and
- (d) the number of beneficiaries under the scheme since its inception and the expenditure incurred thereon during the last four years, State and year-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The specific targeted interventions being implemented by the Government to improve the nutritional status of pregnant women and lactating mothers under the umbrella Integrated Child Development Services Scheme (ICDS) throughout the country are as under:

1. Anganwadi Services Scheme
2. POSHAN Abhiyaan
3. Pradhan Mantri Matru Vandana Yojana (PMMVY)

(b) The eligibility criteria and salient features of benefits provided under the schemes are as under:

I. Anganwadi Services Scheme:

The beneficiaries under this scheme are children in the age group of 0-6 years, pregnant women and lactating mothers and following package of service is provided under the scheme:

- i. Supplementary Nutrition (SNP)
- ii. Pre-school Non-formal Education,
- iii. Nutrition & Health Education,
- iv. Immunization,
- v. Health Check-up, and
- vi. Referral Services

Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through NRHM & Public Health Infrastructure.

II. POSHAN Abhiyaan:

The aim of POSHAN Abhiyaan is to achieve improvement in nutritional status of children from 0-6 years, adolescent Girls, pregnant women and lactating Mothers in a time bound manner.

Key components of the Abhiyaan are as follows:

- i. Convergence
- ii. Use of technology
- iii. Community Mobilization and Behavioral Change
- iv. Jan Andolan
- v. Capacity Building
- vi. Incentives and Awards
- vii. Innovation

III. Pradhan Mantri Matru Vandana Yojana

The objective of the PMMVY is to provide partial compensation for the wage loss in terms of cash incentive so that the woman can take adequate rest before and after delivery of the first child and would also lead to improved health seeking behavior amongst the pregnant women & lactating mothers (PW&LM). The scheme envisages payment of maternity benefits of ₹5,000/- in beneficiary's bank/post office account linked to her Aadhaar Number in Direct Benefit Transfer (DBT) mode in three instalments. The eligible beneficiary is to receive the remaining cash incentive as per approved norms towards Maternity Benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets ₹6000/-.

Conditions for cash transfer in Instalment to the Beneficiary under PMMVY

Cash Transfer	Conditions	Amount in ₹
First Instalment	<ul style="list-style-type: none">• Early Registration of Pregnancy	1,000/-
Second Instalment	<ul style="list-style-type: none">• Received at least one antenatal Check-up (after 6 months of pregnancy)	2,000/-
Third Instalment	<ul style="list-style-type: none">• Child birth is registered• Child has received first cycle of BCG, OPV, DPT and Hepatitis-B or its equivalent/substitute	2,000/-

(c) The details of the funds released and expenditure incurred for last four years (from the financial

year 2017-18 to 2020-21) State/UTs wise under the Anganwadi Services Scheme, POSHAN

Abhiyaan and Pradhan Mantri Matru Vandana Yojana is at Annexure I, Annexure II and Annexure

III respectively.

(d).The details of number of beneficiaries under the Anganwadi Services Scheme, POSHAN

Abhiyaan and Pradhan Mantri Matru Vandana Yojana is at Annexure IV, Annexure V and Annexure VI respectively.

Annexure-I

**Statement referred to in reply to Part (c) of Lok Sabha Unstarred Question No.764 for 23.07.2021
by SHRI NATARAJAN P.R regarding Nutritional Status of Women
Fund released State/UT wise in Supplementary Nutrition component of the Anganwadi Services Scheme during last 4 years**

SI. No.	State/UTs	Fund released during 2017-18		Fund released during 2018-19		Fund released during 2019-20		Fund released during 2020-21	
		SNP	GENERAL	SNP	GENERAL	SNP	GENERAL	SNP	GENERAL
1	Andhra Pradesh	31596.87	24629.79	37353.55	31895.05	32726.24	29615.47	28104.86	29905.38
2	Bihar	53741.97	35851.96	76987.83	35974.64	61919.91	50902.26	46768.86	40451.32
3	Chhattisgarh	25724.9	28345.16	24279.95	28735.52	15510.12	26981.63	24593.07	25403.11
4	Goa	1011.2	585.64	859.5	778.06	826.38	727.37	648.73	777.7
5	Gujarat	38496.97	21581.54	32051.56	29206.4	17894.71	26623.97	29526.27	24349.38
6	Haryana	3945.75	13601.08	7305.22	13276.2	4205.09	13805.78	5919.04	11963.28
7	Jharkhand	25347.42	14879.45	29083.25	18797.43	3836.92	17468.85	4827.84	16302.8
8	Karnataka	56009.24	32177.98	43588.97	43506.22	2341.36	29555.96	3512.05	24272.52
9	Kerala	10976.6	20186.77	10785.38	17058	15995.82	20396.66	26033.9	19416.45
10	Madhya Pradesh	66775.88	46683.69	64088.78	49633.10	30081.8	33963.57	15659.79	11729.64
11	Maharashtra	41445.78	58469.85	106535.22	55705.39	14085.21	17571.92	9787.22	17398.05
12	Odisha	47316.24	34543.96	43450.56	33841.79	71534.93	49050.03	57391.53	46814.69
13	Punjab	5282.25	13998.21	3744.1	13411.95	51210.44	53743.16	46267.56	49152.18
14	Rajasthan	34931.86	30339.08	34950.74	29085.81	36704.55	36086.98	38092.94	33732.7
15	Tamil Nadu	33186.7	14394.25	37271.35	26488.7	5346.54	14725.78	3601.83	12447.64
16	Telangana	18130.74	18905.07	22045.61	21257.53	23786.02	28231.53	20020.81	22792.45
17	Uttar Pradesh	129353.52	80279.47	104579.08	84554.34	19665.84	27300.66	22410.39	18222.18
18	West Bengal	67697.94	27805.04	68046.87	53839.34	17694	19145.14	11251.76	12840.66
19	Delhi	4051.41	6560.53	3474.65	5457.19	122904.97	87477.85	139063.6	57887.54
20	Puducherry	851.02	590.88	0.00	452.11	13308.15	16912.98	10972.08	17584.47
21	Himachal Pradesh	5795.63	14898.51	6976.21	24112.44	58402.08	55204.48	41903.4	37689.42
22	Jammu & Kashmir	4035.17	14383.93	2128.5	34361.46	3719.21	8867.56	5389.31	3547.26
23	Uttarakhand	15212.13	11666.46	13612.57	18465.2	0	483.59	0	416.69
24	A & N Islands	284.57	974.13	369.94	883.04	203.48	783.5	304.83	866.26
25	Chandigarh	592.09	471.88	769.72	634.14	423.34	594.59	474.94	462.43
26	D&Nagar Haveli	129.89	182.90	168.86	354.23	92.88	292.13	307.6	383.76
27	Daman & Diu	130.83	139.28	170.08	97.13	93.54	101.7	90.99	95.84
28	Lakshadweep	85.35	39.46	100.26	245.20	55.14	77.37	415.69	1884.46
29	Arunachal Pradesh	4035.02	8218.40	4411.40	7375.84	2332.96	7892.52	2750.49	4420.82
30	Assam	31554.71	37115.73	30597.01	49561.10	26169.15	49772.29	40871.89	43971.83
31	Manipur	5244.2	10284.52	7134.08	8892.39	4980.21	11037.07	1976.01	4462.81
32	Meghalaya	12238.89	5466.89	12364.04	4996.77	8704.23	5434.96	8664.83	3176.7
33	Mizoram	1539.37	3416.45	1843.36	2493.46	1424.79	2717.5	2035.19	2536.48
34	Nagaland	7000.08	6816.95	8231.20	3721.00	3983.86	4974.95	6174.79	4117.16
35	Sikkim	481.21	1426.33	450.66	1500.366	291.42	1715.42	224.49	978.85
36	Tripura	6456.59	6381.42	7781.78	9406.72	7028.04	9501.59	6503.02	8616.76
Total		790690	646292.6	847591.8	760055.26	679483.3	759738.8	662541.6	611071.7

Annexure-II

Statement referred to in reply to Part (c) of Lok Sabha Unstarred Question No.764 for 23.07.2021 by SHRI NATARAJAN P.R regarding Nutritional Status of Women

Fund released and utilised State/UT wise during last 4 years under POSHAN Abhiyaan

(Rs in Lakhs)

S. No.	State/UT	2017-18 + Unspent Balance of ISSNIP	Funds released for FY 2018-19	Funds released for FY 2019-20	Funds released for FY 2020-21	Funds released for procurement of additional sets of 2 Sarees/Local Dresses for AWWS/AWHs during 2020-21	Total central funds released	Utilization of central funds as on 31.03.2021
1	Andhra Pradesh	2572.41	8604.68	13296.52	0.00	889.71	25363.32	16601.84
2	Bihar	7063.44	15001.67	25465.00	0.00	1835.49	49365.60	27823.99
3	Chhattisgarh	1668.12	9629.51	0.00	0.00	839.58	12137.21	6505.25
4	Delhi	945.95	2206.88	0.00	0.00	174.35	3327.18	2432.58
5	Goa	238.07	197.78	0.00	0.00	20.19	456.04	222.24
6	Gujarat	3036.66	11228.03	14863.00	0.00	848.47	29976.16	21769.01
7	Haryana	400.97	5992.46	0.00	0.00	415.39	6808.82	4326.00
8	Jharkhand	2429.59	5110.45	0.00	0.00	614.91	8154.95	5245.93
9	Karnataka	3351.05	9870.89	0.00	0.00	1054.58	14276.52	11133.42
10	Kerala	1273.37	6491.91	0.00	2679.61	529.84	10974.73	6696.51
11	Madhya Pradesh	4067.20	15894.17	17883.00	0.00	1554.16	39398.53	18516.83
12	Maharashtra	2572.31	20989.28	33061.47	0.00	1767.78	58390.84	40154.50
13	Odisha	4600.46	10571.65	0.00	0.00	1186.47	16358.58	7555.69
14	Puducherry	39.24	393.70	497.00	0.00	13.68	943.62	264.58
15	Punjab	819.51	6090.33	0.00	0.00	437.02	7346.86	2470.04
16	Rajasthan	4216.26	9680.99	8941.00	0.00	992.32	23830.57	10349.79
17	Tamil Nadu	1340.51	12210.93	11509.00	0.00	871.02	25931.46	19476.85
18	Telangana	1736.94	8595.70	7003.00	0.00	571.20	17906.84	14824.33
19	Uttar Pradesh	8440.60	29582.87	16166.00	0.00	2779.49	56968.96	19219.28
20	West Bengal	5545.27	19294.11	0.00	0.00	1911.70	26751.08	0.00
21	Arunachal Pradesh	52.93	2663.35	0.00	0.00	99.60	2815.88	708.11
22	Assam	2298.27	15492.36	14171.00	0.00	987.04	32948.67	18117.52
23	Himachal Pradesh	1557.26	4153.15	4960.00	0.00	302.80	10973.21	7010.78
24	Jammu & Kashmir	388.59	8297.70	0.00	0.00	492.24	9178.53	7912.09
25	Manipur	340.46	3865.37	0.00	0.00	184.16	4389.99	2138.40
26	Meghalaya	462.98	1713.27	2802.80	0.00	94.34	5073.39	4979.05
27	Mizoram	119.38	957.65	1498.00	122.03	35.90	2732.96	2575.03
28	Nagaland	163.74	1251.97	2298.17	1550.11	63.68	5327.67	5239.26
29	Sikkim	98.59	328.47	923.00	0.00	20.93	1370.99	1276.83
30	Tripura	277.91	3695.72	0.00	0.00	162.32	4135.95	3155.13
31	Uttarakhand	1866.25	4301.57	7086.00	0.00	321.07	13574.89	7898.00
	Total	63984.29	254358.57	182423.96	4351.75	22071.43	527190.00	296598.86
UTs without legislature								
32	Andaman & Nicobar	100.22	416.89	307.62	100.00	11.52	936.25	421.44
33	Chandigarh	158.88	306.82	526.97	100.00	7.20	1099.87	513.96
34	Dadra & Nagar Haveli and Daman & Diu	108.83	129.32	436.16	100.00	0.00	1461.01	682.98
		42.06	197.66	446.98				
35	Ladakh	0.00	45.82	0.00	100.00	18.77	164.59	51.41
36	Lakshadweep	60.00	138.90	126.75	100.00	1.71	427.36	287.27
	Total	469.99	1235.41	1844.48	500.00	39.20	4089.08	1957.06
	Grand Total	64454.28	255593.98	184268.44	4851.75	22110.63	531279.08	298555.92

Annexure-III

Statement referred to in reply to Part (c) of Lok Sabha Unstarred Question No.764 for 23.07.2021 by SHRI NATARAJAN P.R regarding Nutritional Status of Women

State/UT-wise and Year-wise details of funds released and funds utilised during last four years under the Pradhan Mantri Matru Vandana Yojana (PMMVY)

Sl. No.	State/UT	2017-18 (Rs. In Lakh)		2018-19 (Rs. In Lakh)		2019-20 (Rs. In Lakh)		2020-21 (Rs. In Lakh)	
		Released	Utilised*	Released	Utilised*	Released	Utilised*	Released	Utilised*
1	A & N Islands	163.08	43.16	41.13	117.63	127.03	108.2	98.24	100.52
2	Andhra Pradesh	7,022.36	4,210.48	14,101.75	17,579.80	10,125.00	16,880.80	1,438.86	7847.96
3	Arunachal Pradesh	912.83	0.95	36	265.75	0	381.42	872.13	325.21
4	Assam	10,448.26	418.96	817	3,750.34	12,594.97	16,934.66	9,469.37	6441.62
5	Bihar	17,351.38	575.7	1,253.00	6,228.22	10,187.67	34,215.79	31,998.36	49,893.09
6	Chandigarh	290.41	110.95	248.08	306.34	399.34	296.34	440.00	234.83
7^	Chhattisgarh	4,382.58	768.94	2,025.85	4,996.29	5,292.96	8,225.62	966.39	5451.99
8	Dadra & Nagar Haveli	102.62	8.44	75.85	100.67	146.8	136.74	29.98	245.27
9	Daman & Diu***	61.56	0.05	28.98	56.11	103.91	65.07	4.15	
10^	Goa	168.85	62.83	107.26	274.05	140.13	211.58	12.14	188.35
11^	Gujarat	10,186.87	2,535.60	5,958.97	12,910.20	10,267.92	15,532.98	-	4710.74
12	Haryana	4,324.30	1,325.51	3,674.84	8,218.84	6,586.80	7,786.83	736.00	4,087.08
13	Himachal Pradesh	1,821.64	441.95	1,793.84	2,754.96	3,368.73	2,865.06	773.46	2,060.76
14	Jammu & Kashmir	3,137.84	110.92	828.42	2,591.31	3,012.10	3,030.74	750.11	2,014.24
15	Jharkhand	5,622.70	700.93	1,453.37	5,969.64	6,338.22	9,512.64	1,627.47	5722.9
16^	Karnataka	10,248.81	2,240.83	6,361.72	13,229.37	11,952.84	19,555.54	3,791.95	15675
17^	Kerala	5,536.64	1,597.17	3,514.27	7,597.69	6,418.56	9,515.35	1,528.81	6600.08
18	Ladakh**	-	-	-	-	-	-	75.95	26.54
19^	Lakshadweep	27.82	0	4.44	23.32	17.92	12.46	5.60	17.17
20	Madhya Pradesh	12,320.53	5,762.48	18,581.47	33,785.11	28,515.68	30,818.17	6,277.95	17968.42
21^	Maharashtra	12,821.10	3,886.76	11,795.62	22,028.56	29,413.53	38,603.05	11,310.90	26391.01
22^	Manipur	1,474.07	65.81	75	274.23	411.51	1,210.34	648.17	663.69
23	Meghalaya	1,110.83	69.29	102	183.25	421.47	842.99	508.05	484.63
24	Mizoram	710.78	233.33	294.7	665.52	812.1	762.32	546.47	306.91
25	Nagaland	1,035.06	0	52	101.44	266.85	1,005.85	138.60	266.93
26	NCT Of Delhi	2,008.90	407.75	795.75	2,542.92	2,687.95	3,804.43	545.52	2668.35
27	Odisha	7,143.33	0.03	383	0.2	0	-	-	0
28^	Puducherry	331.68	13.67	63.53	315.6	159.84	381.88	85.49	184.03
29	Punjab	4,648.73	786.32	1,141.42	5,977.32	3,553.68	7,011.17	1,279.36	2973.95
30	Rajasthan	11,486.97	788.35	9,605.43	22,409.80	9,651.71	16,780.83	10,002.32	15123.24
31	Sikkim	354.33	11.38	21	215.02	87.99	209.27	56.52	106.16
32^	Tamil Nadu	12,087.85	0	658	4,158.83	4,620.70	21,529.16	9,339.20	12387.76
33	Telangana	7,196.40	0	385	0	0	-	-	0
34	Tripura	1,845.49	16.57	96	578.32	529.44	1,625.76	755.34	698.07
35	Uttar Pradesh	33,616.64	4,778.15	14,216.71	41,414.50	40,556.13	60,382.52	9,927.71	47,684.92
36	Uttarakhand	2,610.99	640.06	1,425.66	2,158.77	2,766.00	2,880.92	1,896.64	2628.92
37	West Bengal	10,245.03	144.39	2,938.72	12,465.83	8,768.76	20,588.34	-	56.15
	Total	2,04,859.26	32,757.71	1,04,955.77	2,36,245.76	2,20,304.24	3,53,704.82	107,937.21	242,236.50

*This includes both Center and State share.

** Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

*** From 2020-21, UT of Dadra & Nagar Haveli and UT of Daman & Diu have been merged as one Union Territory.

^ For those States/UTs where Annual UC for FY 2020-21 has not been received, funds disbursed for payment of maternity benefits as per report generated through Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been considered

Annexure IV

Statement referred to in reply to Part (d) of Lok Sabha Unstarred Question No.764 for 23.07.2021 by SHRI NATARAJAN P.R regarding Nutritional Status of Women

Details of beneficiaries State/UT wise for Anganwadi Services Scheme

Sl.No	State/UTs	Pregnant & lactating Mothers (P&LM)
1	Andhra Pradesh	707226
2	Telangana	440758
3	Arunachal Pradesh	19547
4	Assam	602416
5	Bihar	1247449
6	Chhattisgarh	485821
7	Goa	12340
8	Gujarat	661277
9	Haryana	303613
10	Himachal Pradesh	92554
11	Jharkhand	268180
12	Karnataka	842415
13	Kerala	366842
14	Madhya Pradesh	1579898
15	Maharashtra	1145961
16	Manipur	57216
17	Meghalaya	69480
18	Mizoram	19447
19	Nagaland	50968
20	Odisha	725010
21	Punjab	223153
22	Rajasthan	920452
23	Sikkim#	5229
24	Tamil Nadu	709488
25	Tripura	64203
26	Uttar Pradesh	3518130
27	Uttarakhand	177424
28	West Bengal	1561773
29	A & N Islands	3205
30	Chandigarh	6005
31	Delhi	127941
32	Dadra & N Haveli and Daman & Diu	8319
33	Jammu & Kashmir	154452
34	Ladakh	3645
35	Lakshadweep	1129
36	Puducherry	9342
	All India	17192308

Annexure-V

Statement referred to in reply to Part (d) of Lok Sabha Unstarred Question No.764 for 23.07.2021 by SHRI NATARAJAN P.R regarding Nutritional Status of Women

Details of beneficiaries State/UT wise as on 20th July 2021 from Poshan Tracker

State	Lactating Mothers	Pregnant Women
Uttar Pradesh	1547901	1859601
Bihar	783636	858012
Maharashtra	631775	654223
Odisha	389206	387108
Assam	305742	323464
Madhya Pradesh	447309	485109
Karnataka	505106	588063
Andhra Pradesh	418152	480859
Kerala	230315	228157
Gujarat	474692	438103
Rajasthan	490329	528724
Tamil Nadu	534933	459555
Jharkhand	279764	292622
Chhattisgarh	228615	222713
Telangana	233040	277305
Uttarakhand	75072	91200
Delhi	89067	94853
J&K	79482	73463
Haryana	61671	81548
Meghalaya	41304	33598
Himachal Pradesh	53680	55437
Tripura	32492	32216
Manipur	19366	16142
Mizoram	12816	12004
Nagaland	10625	4458
Goa	6929	4754
UT-Chandigarh	5716	5428
Sikkim	3211	2596
Dadra & Nagar Haveli - Daman & Diu	4114	5440
Puducherry	2775	3605
Ladakh	1377	1350
Andaman & Nicobar Islands	1706	1431
Arunachal Pradesh	236	144
Lakshadweep	41	28
Punjab	12	12
Total	8002207	8603325

Statement referred to in reply to Part (d) of Lok Sabha Unstarred Question No.764 for 23.07.2021 by SHRI NATARAJAN P.R regarding Nutritional Status of Women

Statement showing State/UT-wise beneficiaries enrolled, beneficiaries paid and amount disbursed under PMMVY during 2017-18, 2018-19, 2019-20 and 2020-21

Sl. No	State/UT	2017-18			2018-19			2019-20			2020-21		
		No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed*	No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed*	No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed*	No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed*
				(₹ in Lakhs)			(₹ in Lakhs)			(₹ in Lakhs)			
1	A&N Islands	2,112	1,211	37.24	1,501	2,731	85.12	949	2,356	72.95	1,353	2,189	71.31
2	Andhra Pradesh	297735	153099	4148.68	364434	500361	17579.76	260501	512,648	16729.98	226,805	292,094	7917.34
3	Arunachal Pradesh	836	38	0.94	6,681	5,680	205.98	7180	9,320	330.44	7,258	8,529	295.69
4	Assam	26,684	7,800	104.15	142228	135671	3726.91	331055	417,913	16316.81	183,266	201,400	7014.05
5	Bihar	132241	46006	570.62	243948	241031	6230.17	919776	891,050	33505.92	1,115,245	1,181,671	48286.27
6	Chandigarh	4,680	3,487	106.49	6,984	9,286	298.89	5323	9,449	276.25	5,100	7,986	229.81
7	Chhattisgarh	94,279	42,817	664.6	145626	170423	4912.25	142674	249,714	7796.42	123,508	183,332	5451.99
8	Dadra & Nagar Haveli***	1,474	603	8.35	2,752	3,256	100.11	2194	4,472	128.09	3,080	4,785	121.3
9	Daman & Diu***	276	1	0.12	2,189	1,657	56.08	1,216	2,151	65.07			
10	Delhi	35,755	11,478	407.89	61,312	69,574	2528.67	67,904	104,221	3624.65	86,288	80,607	2545.19
11	Goa	3,341	1,350	62.76	5,890	7,472	273.59	3,987	6,372	195.65	4,261	6,187	188.35
12	Gujarat	144,217	81,231	2479.65	250,460	333,800	12682.71	310,604	407,896	15014.71	88,431	162,926	4710.74
13	Haryana	91,961	43,126	1270.74	178,187	223,702	8218.45	123,711	217,033	7083.85	121,171	119,822	3376.49
14	Himachal Pradesh	41,955	15,306	442.26	52,759	78,031	2686.16	40,947	81,449	2539.2	41,497	67,530	1977.97
15	Jammu & Kashmir	33,860	3,134	110.92	56,448	69,253	2595.28	58,141	85,801	2914.72	65,659	60,380	1949.31
16	Jharkhand	107,362	47,357	700.86	140,134	181,958	5705.12	199,561	272,441	9258.18	164,050	178,563	5722.94
17	Karnataka	132,572	76,143	2070.09	359,141	373,987	13229.82	328,319	537,386	18302.64	505,356	506,308	15675
18	Kerala	118,642	50,561	1597.11	174,793	214,082	7597.99	169,172	273,181	9209.67	173,944	216,813	6600.08
19	Ladakh**	0	0	0	0	0	0	0	0	0	1,010	1,173	38.08
20	Lakshadweep	245	0	0	299	436	12.44	284	327	7.54	387	665	17.17

Sl. No	State/UT	2017-18			2018-19			2019-20			2020-21		
		No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed*	No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed*	No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed*	No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed*
				(₹ in Lakhs)			(₹ in Lakhs)			(₹ in Lakhs)			
21	Madhya Pradesh	432,885	182,594	3178.4	673,241	948,643	33011.12	541,280	979,547	29897.02	590,439	933,964	29058.25
22	Maharashtra	238,807	120,326	3885.88	552,107	591,919	22033.21	814,059	1,032,254	38184.51	568,760	808,517	26391.01
23	Manipur	4,603	2,158	65.64	7,557	7,577	274.4	22,728	23,979	1060.77	14,958	16,442	663.69
24	Meghalaya	2	0	0	3,878	3,189	118.26	15,908	16,380	639.79	9,589	10,004	350.19
25	Mizoram	3,762	650	8	10,096	10,611	443.51	4,183	9,395	328.62	5,515	7,376	247.61
26	Nagaland	162	0	0	3,219	2,542	101.44	15,307	15,207	707.6	6,371	6,073	266.93
27	Odisha	7	5	0.01	0	5	0.23	0	0	0	0	0	0
28	Puducherry	2,218	429	13.67	7,836	8,023	315.59	6,444	10,553	376.36	5,202	6,477	184.03
29	Punjab	68,291	37,797	786.33	117,288	158,968	5977.33	98,653	149,709	5005.5	105,737	127,204	4134.11
30	Rajasthan	123,884	19,682	672.79	633,603	615,068	21175.55	294,657	535,006	15808.1	298,749	451,863	13773.23
31	Sikkim	1,758	304	4.79	3,585	3,891	154.81	2,121	4,632	151.72	2,626	3,219	83.92
32	Tamil Nadu	0	0	0	233,983	185,817	4178.43	421,108	524,185	14395.66	413,220	469,571	12387.76
33	Telangana	150	0	0	3	0	0	0	0	0	0	0	0
34	Tripura	7,278	1,136	11.7	22,108	18,658	577.3	26,773	42,717	1500.81	20,319	24,277	729.72
35	Uttar Pradesh	311,109	141,151	4442.17	1,185,214	1,187,314	41418.59	1,257,801	1,642,844	57619.06	1,112,603	1,302,623	44983.11
36	Uttarakhand	27,838	16,027	416.51	49,519	58,814	1934.55	47,817	75,827	2486.04	58,252	80,994	2707.26
37	West Bengal	77,028	1,922	144.43	361,008	306,145	12615.01	531,282	486,151	20191.58	297,290	11	0.33
Grand Total		2,570,009	1,108,929	28,413.79	6,060,011	6,729,575	233,054.82	7,073,619	9,633,566	331,725.88	6,427,299.00	7,531,575.00	248,150.23

*This includes both Center and State share.

** Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

*** From 2020-21, Dadra & Nagar Haveli and Daman & Diu have been merged as one Union Territory

